Annexure-1

Name of the corporate debtor:J R MODI ASSIOCIATES LIMITED; Date of commencement of CIRP: 01.04.2022; List of creditors as on: 21.04.2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. | Name | Details of claim | | Details of claim | | | | | | Amount | Amount | Amount | Amount | Remark |
|-----|-------|------------------|---------|------------------|--------|----------|---------|---------|----------|-----------|------------|----------|-----------|-----------|
| No. | of . | received | | admitted | | | | | | of | of any | of claim | of claim | s, if any |
| | Credi | Date | Amount | Amount | Nature | Amount | Amount | Whether | % of | continge- | Mutual | not | under | |
| | t-or | | claimed | | | covered | covered | related | voting | nt | dues, | admitted | verifica- | |
| | | receipt | | admitted | | by | by | party? | share in | claim | that may | | tion | |
| | | _ | | | | security | guarant | | CoC | | be set-off | | | |
| | | | | | | interest | ee | | | | | | | |
| - | - | - | - | _ | | - | _ | - | - | - | - | _ | - | - |